

GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF FISHERIES

**LOK SABHA**

UNSTARRED QUESTION No. 2224  
TO BE ANSWERED ON 20<sup>TH</sup> DECEMBER, 2022

**Subsidised Kerosene for Fishing Sector**

**2224. SHRI K. MURALEEDHARAN:**

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** **मत्स्यपालन, पशुपालन और डेयरी मंत्री** be pleased to state:

- (a) whether the Government has noted that over the years, the quantity of subsidised kerosene for the fishing sector in Kerala has dipped and the requirement of the fishing sector in Kerala is around 20,000 kl per month, but it receives around 12,000 kl and in the traditional sector, boats deploying engines with power up to 9.9 hp are eligible for 129 litres of subsidised kerosene per month but not even a tenth of supplies are being received;
- (b) if so, the details thereof;
- (c) whether the Government has taken any step to mitigate the situation; and
- (d) if so, the details thereof?

**ANSWER**

**THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING**

**(SHRI PARSHOTTAM RUPALA)**

(a) and (b): The Ministry of Petroleum & Natural Gas has informed that the Government of India makes allocation of Public Distribution System (PDS) Kerosene to States/UTs on quarterly basis for cooking and lighting purpose. PDS allocation to States/UTs have been rationalized since 2010-11 taking into account, factors such as increase in domestic LPG/PNG connections, electricity coverage, non-lifting of PDS Kerosene quota by concerned States/UTs etc.

Ministry of Petroleum & Natural Gas has further informed that the Government vide order dated 21<sup>st</sup> August, 2012 has empowered States/UTs to draw an allocation of one month's quota of PDS Kerosene at Non-subsidized rates during each financial year for special needs such as natural calamities, religious functions, fisheries, various yatras etc. Annual allocation of Non-Subsidized PDS Kerosene is done by Petroleum Planning & Analysis Cell (PPAC) in the beginning of each financial year. States/UTs may seek further additional allocation after exhausting available quota.

(c) and (d): The Ministry of Petroleum & Natural Gas has informed that considering the request of Government of Kerala, in addition to already allocated quota of 2160 KL, additional allocation of Non-Subsidized PDS Kerosene has been done making an overall allocation of 7160 KL non subsidized PDS SKO for year 2022-23. Also, for the FY 2022-23 an allocation of 15552 KL Subsidized PDS kerosene has been made to the state of Kerala.

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